

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 9th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd.

... **Appellant(s)**

Vs.

Punjab State Power Corporation Ltd. & Anr..

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg for R-1

Mr. Sakesh Kumar for R-2

ORDER

List this matter on **10.04.2018** as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/kt